# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3663 TO BE ANSWERED ON 11.08.2025

### **ESIC SERVICES IN NASHIK**

#### 3663. SHRI RAJABHAU PARAG PRAKASH WAJE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the ongoing challenges in ESIC services in Nashik (Satpur), including payment delays to empanelled hospitals, manpower shortages and missing records of insured factory workers due to negligence by industry HR departments and if so, the details thereof;
- (b) whether the Government has taken any steps to resolve pending payments, ensure regular fund disbursement and strengthen medical services under ESIC in industrial areas like Nashik and if so, the details thereof;
- (c) whether the Government proposes to take action against the industries failing to submit accurate employee records, which deprives workers of ESIC benefits and if so, the details thereof;
- (d)whether there are any plans to increase medical staff and infrastructure in Nashik (Satpur) ESIC hospitals to meet rising demand; and
- (e)if so, the details thereof along with the reforms planned by the Government to ensure timely services, transparency and accountability?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The employees and family members of the employees, as defined in Employees State Insurance (ESI) Act 1948, of factories / establishments drawing wages up to ₹21000/- per month (₹ 25,000/- for persons with disability) are covered under the ESI Act, 1948. Special survey drives are conducted for coverage of uncovered factories / units / establishments. ESI Corporation has also issued instruction to triangulate data from departments such as Employees Provident Fund Organization (EPFO), Micro, Small and Medium

Enterprises (MSMEs) and other Government offices to identify coverable units. A scheme viz. Scheme for the promotion of Registration of the Employers and Employee (SPREE) has also launched to promote registration of employers and employees from 1<sup>st</sup> July 2025 to 31<sup>st</sup> December 2025 to enhance coverage of uncovered employees.

At present, a 100-bedded Employees' State Insurance Scheme (ESIS) Hospital is functional at Satpur, Nashik under the administrative control of the State Government of Maharashtra. The sanctioned post in this ESIS hospital is 241 out of which 126 posts are filled up. To ensure the continuity of medical services, the post of specialists, medical officers, nursing staff, etc. have been filled up through contractual basis. In addition to this ESIS hospital, tie-up arrangements are also in place with 4 hospitals for secondary care and 8 hospitals for super-specialty services.

The processing of Super Specialty Treatment (SST) bills is a continuous process. ESI Corporation headquarters monitors the processing of SST bills and provides regular instructions and guidance including regular video conferences with field offices to expedite settlement.

To ensure timely services, transparency, and accountability in ESIC operations, instructions have been issued for implementation of the Dhanwantri Module for digitalization of medical services including patient records, pharmacy issuance, and stock inventory.

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